

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.227
ANSWERED ON 20th July, 2023**

DEVELOPMENT OF NATIONAL HIGHWAYS

227. SHRI N. K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to complete the development of National Highways in a time bound manner and if so, the details thereof;

(b) whether the Government is monitoring the progress of National Highway-744 and if so, the current status of development activities of NH-744 in Kollam;

(c) whether the Government proposes to bear the entire expenditure for construction of NH-744 in Kollam and if so, the details thereof including the total expense for the land acquisition;

(d) whether the Government proposes to take possession of the land after paying the compensation in a time bound manner with regard to NH-744 in Kollam; and

(e) if so, the proposed date of starting disbursement of compensation to the land owners?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. The Government is closely monitoring the ongoing development projects and proactively working with project implementing agencies, State Governments, contractors/ developers. Periodic review meetings are held at various levels to resolve the bottlenecks and complete these projects.

(b) to (e) NH-744 is entrusted with National Highways Authority of India (NHAI) and is included under Bharatmala Pariyojana. So far, project proposals have not been approved and activity of payment/disbursement of compensation has not been started.
